

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.07-IA/869(AHM)2024
in
C.P.(IB)/15(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Girish Kantilal Patel
V/s
Punjab National Bank

.....Applicant

.....Respondent

Order delivered on: 7/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vikram Chaudhary, Adv (Proxy)
For the Respondent :

ORDER
(Hybrid Mode)

This is an application filed by the applicant/RP to take on record the first progress report for the tenure 24.04.2024 to 27.05.2024. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/869(AHM)2024** disposed of.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)